

BUSINESS ADVISORY COMMITTEE

FIFTH REPORT

(Third Lok Sabha)

The Business Advisory Committee held a sitting on Friday, the 24th August, 1962.

2. The Committee recommend the allocation of time to the following items of legislative business as shown against each item :

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| (1) The Constitution (Thirteenth Amendment) Bill, 1962.
<u>(Consideration and passing)</u> | 4 hours |
| (2) The State of Nagaland Bill, 1962.
<u>(Consideration and passing)</u> | hours |
| (3) The Reserve Bank of India (Amendment) Bill, 1962.
<u>(Consideration and passing)</u> | 2 hours |
| (4) The Banking Companies (Amendment) Bill, 1962.
<u>(Consideration and passing)</u> | 2 hours |
| (5) The Union Territories Dramatic Performances (Repeal) Bill, 1962.
<u>(Consideration and passing)</u> | 1 hour |
| (6) The Sugarcane Control (Additional Powers) Bill, 1962.
<u>(Consideration and passing)</u> | 4 hours |

NEW DELHI;
August 24, 1962/Bhadra 2, 1884(S).

Hukam Singh
(HUKAM SINGH,
Speaker.